

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 103/252/HDB/2017
NAME OF THE COMPANY	Sravanthi Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Sravanthi Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	consulta Africant	9542239039	v.v.

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
एनेश सम्भ जिल्ला RAMESH CHANDRA MISHRA			142
कंपनी पंजीयक/ Registrar of Companies हेबराबाद और प्रदेश और तेलंगाणा			
Hyderahad For Andhra Pradesh And Telangana			

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

CA isolispose by separate orders.

Member (J)

Bm